

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :07-06-2022

Date : 07.06.2022										
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	40281/2022	07.06.2022	ABLAPL-2585/2022	N. M. PADHI	GENERAL		Order Dtd. 2022-04-29			(Seat No-)
2	40282/2022	07.06.2022	WP (C) - 4515/2022	SONAKSHYEE CHAND	GENERAL		Order Dtd. 2022-02-23			(Seat No-)
3	40283/2022	07.06.2022	WP (C) - 4514/2022	TRIBENI MAJHI	GENERAL		Order Dtd. 2022-02-23			(Seat No-)
4	40284/2022	07.06.2022	ABLAPL-708/2022	SUBASH CHANDRA SAHANI	GENERAL		Order Dtd. 2022-02-03			(Seat No-)
5	40285/2022	07.06.2022	BLAPL-1312/2022	N.K.SATAPATHY	GENERAL		Order Dtd. 2022-05-18		CRIMINAL MISC-3	(Seat No-9)
6	40286/2022	07.06.2022	BLAPL-9862/2021	N.K.SATAPATHY	C.O.	COURT NO. 25	Order Dtd. 2022-05-16		CRIMINAL MISC-2	(Seat No-13)
7	40287/2022	07.06.2022	WPC (OAC) - 2425/2014	A K CHHATI	GENERAL		Entire Order		OA Branch	(Seat No-1)
8	40288/2022	07.06.2022	WPC (OAC) - 1995/2014	AK CHHATI	GENERAL		Entire Order		OA Branch	(Seat No-1)
9	40289/2022	07.06.2022	CRLMC-	M. N.	C.O.	COURT	Order		CRIMINAL	(Seat No-)

	022	2	2977/2018	MOHANTY		T NO. 1	Dtd. 2022- 05-04		L MISC-2	at No- 13)
10	40290/2022	07.06.2022	ABLAPL-4662/2022	M NAIK	GENERAL		Order Dtd. 2022- 05-20			(Se at No- 13)
11	40291/2022	07.06.2022	CONTC-1876/2022	M NAIK	GENERAL		Order Dtd. 2022- 04-22			(Se at No- 13)
12	40292/2022	07.06.2022	WPCRL-70/2020	SK. SAMIM	GENERAL		Order Dtd. 2020- 12-23			(Se at No- 13)
13	40293/2022	07.06.2022	CMP-513/2022	S. MOHARANA	C.O.	COUR T NO. 24	Order Dtd. 2022- 06-07			(Se at No- 13)
14	40294/2022	07.06.2022	CRLMC-1018/2021	D P MISHRA	GENERAL		Order Dtd. 2021- 11-15		CRIMIN AL MISC-1	(Se at No- 7)

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